### GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

#### **RAJYA SABHA**

#### **UNSTARRED QUESTION NO. 1453**

TO BE ANSWERED ON 12/12/2025

#### ASSESSMENT OF CROP DAMAGE DUE TO FLOODS AND UNSEASONAL RAINS

#### 1453. SHRI PARIMAL NATHWANI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government has assessed the extent of crop damage due to floods and unseasonal rains during the current year particularly in Gujarat, Andhra Pradesh and Jharkhand;
- (b) if so, the estimated area and value of losses, and
- (c) the amount of compensation declared and disbursed under State Disaster Response Funds or crop insurance schemes in Gujarat, Andhra Pradesh and Jharkhand?

#### **ANSWER**

# THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE (SHRI RAMNATH THAKUR)

(a) to (c): As per the National Policy on Disaster Management (NPDM), the State Government is primarily responsible for providing necessary relief measures on ground level in the wake of notified calamities. The State Governments undertake relief measures in the wake of natural calamities from funds available in the form of the State Disaster Response Fund (SDRF) in accordance with the Government of India approved items and norms. Additional financial assistance, over and above SDRF, is considered from the National Disaster Response Fund (NDRF), as per laid down procedure, in case of disaster of 'severe nature', which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT).

As per information received from Ministry of Home Affairs (MHA), the details of the crop area affected by natural calamities in the State of Gujarat, Andhra Pradesh and Jharkhand during 01.04.2025 to 03.12.2025 is as under:

S. No.	State	Crop Area affected (in lakh ha.)	
1	Andhra Pradesh	1.506	
2	Gujarat	0	
3	Jharkhand	0.0017	
	Total	1.5077	

The financial assistance provided under SDRF and NDRF is by way of relief and not for compensation of losses suffered/ claimed. The details of the fund allocated and released under SDRF/NDRF to the States are available on Disaster Management, MHA's website i.e. ndmindia.mha.gov.in. The State wise details of farmers enrolled and claims paid during Kharif 2025 under Pradhan Mantri Fasal Bima Yojana, is at **Annexure.** 

## PMFBY & RWBCIS farmers enrolled and claim paid during Kharif 2025 as on 31.10.2025

State/UT Name	Farmers Applications Insured (lakh)	Approved Claims	Paid Claims
	Total	Rs. Crore	
A & N Islands	-	-	-
Andhra Pradesh	5.3	-	-
Assam	4.7	-	-
Bihar	-	-	-
Chhattisgarh	68.2	0.1	0.0
Goa	0.0	-	-
Gujarat	-	-	-
Haryana	74.2	-	-
Himachal Pradesh	3.5	0.0	0.0
Jammu & Kashmir	1.9	0.0	0.0
Jharkhand	4.6	-	-
Karnataka	30.7	12.7	12.7
Kerala	0.9	-	-
Madhya Pradesh	101.2	10.5	9.0
Maharashtra	63.9	-	-
Manipur	0.0	-	-
Meghalaya	0.4	-	-
Odisha	114.6	-	-
Puducherry	0.1	-	-
Rajasthan	205.0	-	-
Sikkim	0.0	-	-
Tamil Nadu	3.9	-	-
Telangana	-	-	-
Tripura	0.2	-	-
Uttar Pradesh	61.6	104.5	98.2
Uttarakhand	1.8	-	-
West Bengal	-	-	-
GRAND TOTAL	746.7	127.8	119.9

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